

exotic inheritance be preferably restricted to 50 or 62.5 per cent depending on availability of other inputs like feed, fodder, health coverage, level of management, etc. Crossbreeding may not be taken up in the home tract of well defined indigenous breeds of cattle where selective breeding be adopted for improvement

Import of Edible Oil

*16. SHRI DAULATSINHJI JAD-EJA: Will the Minister of CIVIL SUPPLIES be pleased to lay a statement showing:

(a) what is the total quantity of edible oil likely to be imported during the current year;

(b) what is the total quantity of edible oil already received during the first six months; and

(c) the names of the countries from which it has been purchased and at what price and through which agency?

● THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) to (c). A statement is laid on the Table of the Sabha.

Statement

(a) to (c). The total quantity of edible oils likely to be imported during the current year would depend on the gap between the requirements and the indigenous production internal and international price trend of edible oils, availability of foreign exchange and other related factors.

During the first six months of the current financial year about 5.86 lakh metric tonnes of oil was imported.

The purchases were made by the State Trading Corporation mainly

from U.S.A., Brazil, Canada, Malaysia and Indonesia at prices ranging from US Dollar 486 to 579 US Dollar per metric tonne.

Sleep increase in Rents of Houses in Delhi

*17. SHRI BHIKU RAM JAIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that rents of houses in Delhi are rising at a rapid pace and are at present exorbitantly high;

(b) whether population in Delhi is increasing at the rate of about two lakhs a year and it has become extremely difficult to have a residential place at reasonable rent; and

(c) if so, what steps have been taken or are proposed to be taken by Government to mitigate the position in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Some complaints have been received from the tenants about the high rents being demanded by the landlords in the capital.

(b) The population in Delhi is increasing at the rate of 2 lakhs a year and complaints have been received that it has become difficult to have a residential place in Delhi a reasonable rent.

(c) The Delhi Development Authority is constructing a large number of residential dwelling units in Delhi to mitigate the housing problem in Delhi. Apart from this there exist adequate provisions in the Delhi Rent Control Act 1958 for fixation of standard rent, and tenants can take the benefit of the same.